Special representatives to explore from the political perspective of the overall bilateral relationship the framework for a boundary settlement. There have been fifteen meetings of the Special Representatives till date. The two sides have reiterated, on many occasions, their commitment to maintain peace and tranquility along the Line of Actual Control in the India-China border areas, pending a final settlement of the Boundary Question. Government keeps a constant watch on all developments having a bearing on India's security and takes all necessary measures to safeguard it.

Discussion with President of Pakistan

 $\dagger 2365.$ SHRI DHARMENDRA PRADHAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) the details of the discussions held between the Prime Minister of India and President of Pakistan recently;
 - (b) the issues taken up during the discussions;
- (c) whether India raised the issues of terrorist camps being run across the border and terrorist activities being promoted by Pakistan in India;
 - (d) if so, Pakistan's reaction in this regard; and
 - (e) the details of the assurances given by Pakistan to check terrorist activities?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) to (e) President of Pakistan, Mr. Asif Ali Zardari came to India on a private visit on April 8, 2012. During the visit, a meeting was held in New Delhi between Prime Minister and the President of Pakistan. The two leaders had a friendly and constructive conversation covering all aspects of India-Pakistan bilateral relations, and regional and global issues of common interest. It was noted that there had been steady progress in the dialogue process which was restarted last year. The issue of terrorism was discussed during the meeting. Prime Minister told President Zardari that there is need for taking firm action to curb terrorism to enable us to make forward movement in the bilateral relationship. He conveyed that it was imperative to bring the perpetrators of the Mumbai attack to justice, and prevent activities aimed against India from Pakistani soil. In this context, he also mentioned the activities of Hafiz Saeed carried out in public. It would be evident that our concerns on terrorism had to be addressed if the people of India are to support and sustain progress in bilateral relations. President Zardari referred to judicial processes against Saeed and said the matter needed to be discussed further between the two Governments.

[†] Original notice of the question was received in Hindi.